



# TAMIL NADU GOVERNMENT GAZETTE

**EXTRAORDINARY**

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## Part II—Section 2

**Notifications or Orders of interest to a section of the public  
issued by Secretariat Departments.**

### NOTIFICATIONS BY GOVERNMENT

#### FINANCE DEPARTMENT

#### (Salaries)

NOTIFICATION TO PROCURING THE SERVICES OF MESSRS HEALTH SPRINT NETWORKS PRIVATE LIMITED, CHENNAI FOR PROVIDING SOFTWARE SOLUTIONS AND OUTSOURCING OF MANPOWER REQUIRED FOR THE INTERIM ARRANGEMENT TILL THE IMPLEMENTATION OF COMPREHENSIVE HEALTH INSURANCE SCHEME UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.

[G.O. Ms. No. 207, Finance (Salaries), 29th July 2011, Aadi 13, Thiruvalluvar Aandu-2042.]

**No. II(2)/FIN/347(e)/2011.**

Under clause (f) of Section 16 of the Tamil Nadu Transparency in Tenders Act, 1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies the entrustment of work to Messrs Health Sprint Networks Private Limited, Chennai for providing software solution and the following trained manpower through outsourcing as an interim arrangement till the implementation of Comprehensive Health Insurance Scheme:—

- (a) Doctors for preauthorisation and claim process—20 Numbers.
- (b) Accounts Manager and Accounts Executive for claim settlement—3 Numbers.
- (c) Claim Validators—2 Numbers.
- (d) MIS Specialist for reporting—1 Number.
- (e) IT Support Staff—1 Number.
- (f) Call centre team for providing customer support—2 Numbers.
- (g) Manager for overall management of preauthorisation and claim process—1 Number.

K. SHANMUGAM,  
*Principal Secretary to Government.*